

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) No. 140 of 2020**

**IN THE MATTER OF:**

**Sh. Surjeet Singh**

**...Appellant**

**Vs.**

**Ms. Usha Rani Jha & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhay K. Das and Ms. Shabnam Shalini, Advocates.**

**For Respondents: Mr. Abhijeet Sinha, Mr. Ankur S. Kulkarni, Mr. Nirnimesh Dube, Mr. Sanwal Tibrewal, Mr. Susheel Cyriac Joseph and Ms. Aparajita Rao, Advocates for R-1.**

**Mr. Akash Sharma and Mr. Akhilesh Kumar Srivastava, Advocates for R-2,3 & 4.**

**ORDER**

**(Through Virtual Mode)**

**12.02.2021:** In terms of the Order dated 22.01.2021, brief Written Submissions have been filed on behalf of the Appellant on 05.02.2021, along with Compilation of Judgement which is taken on record.

Learned Counsel for the Appellant and Respondents are present.

Learned Counsel for Respondent No. 1 prays time to file his Judgement. Registry is directed to accept it.

Learned Counsel for Respondent Nos. 2 to 4 have filed Written Submissions on 11.02.2021. Registry is directed to place the Written submissions from the record.

List this Case on **23<sup>rd</sup> March, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**